

राष्ट्रीयहरितअधिकरण/National Green Tribunal
प्रधान न्याय पीठ/ Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग/FaridKot House, Copernicus Marg
नयी दिल्ली/New Delhi - 110 001

NGT/PB/07/Admn./Vol.III/171

Dated: 28th April, 2023

NOTICE

Subject: Skill Test of shortlisted candidates to the post of Stenographer, Grade-II in NGT against Advertisement Nos.NGT/PB/59/Admn./2014/Vol-III/400 dated 26/08/2020 and NGT/PB/07/Admn./2014/ 209 dated 07.07.2022 - reg.

It is notified for information of all concerned that Skill Test for all shortlisted candidates, as per list attached, to the post of Stenographer, Grade-II in NGT against Advertisement Nos.NGT/PB/59/Admn./2014/Vol-III/400 dated 26/08/2020 and NGT/PB/07/Admn./2014/209 dated 07.07.2022, will be held as per the following schedule:-

Date & time of Skill test	Reporting Time
04/05/2023 (11.00 A.M.)	10.00 A.M.

Note: Candidates are advised to visit official website of this Tribunal, Viz., www.greentribunal.gov.in regularly for further updates.

IMPORTANT INSTRUCTIONS FOR CANDIDATES

1. The details of examination centre will be mentioned in the Admit card to be provided to the shortlisted candidates in due course of time.
2. In view of surge in cases of Covid-19, social distancing measures as per the applicable/ existing Government of India guideline, are to be followed. Candidates are required to adhere to these guidelines and to follow social distancing and hygiene to ensure their safety & health and that of fellow candidates.
3. All candidates must reach the venue as indicated against reporting time, in order to avoid any crowding at the time of entry and to maintain social distancing throughout their presence at the examination venue.
4. All candidates must bring their own face masks.
5. All candidates are requested to bring their relevant documents in original, i.e. Photo ID card issued by Government Authority, along with Xerox copy of same for the purpose of identity and Admit card. No candidate will be allowed to attend the skill test without producing his proof of identity in original.
6. All candidates must declare under their signatures that they do not have any COVID symptoms. **Proforma declaration is provided with this Notice.** Declaration is to be shown at the entry gate of the examination Centre and to be submitted to the concerned Examiner on duty.
7. All candidates need to follow directions given by the Office staff at all times in the Examination Centre.
8. Scribe will be allowed for differently abled candidates, for which such candidate, if any has to ensure that qualification of the scribe should not be more than the minimum qualification criteria of the examination. However, the qualification of the scribe should always be matriculate or above. The details of the scribe should be furnished as per proforma at **Appendix-II** attached herewith, in the Office of NGT, well in advance and latest by 02/05/2023.

- The facility of scribe shall be granted to the differently abled candidates on the basis of certificate issued by competent Medical Authority of a Government Healthcare Institution as per guidelines for conducting written examination for persons with specified disabilities covered under the definition of Sector 2(s) of the RPwd Act, 2016 but not covered under the definition of Section 2(r) of the said Act, i.e. persons having less than 40% disability and having difficulty in writing issued vide Office Memorandum F.No.29-6/2019-DD-III dated 10th August, 2022 by Department of Empowerment of Persons with Disabilities (Divyangjan), Ministry of Social Justice and Empowerment, Government of India, as per Proforma at **Appendix - I** attached herewith.


Deputy Registrar

SELF - DECLARATION

We are concerned about your health, safety & hygiene. In the interest of your well being and that of everyone at the venue, you are requested to declare that if you have any of the below listed symptoms by using (Yes I have or (No I don't have)

Cough

Breathing Problem

Cold/Running Nose

Fever

I am certifying that I have not tested positive for the Corona virus or identified as potential carrier of COVID-19 virus in the last 15 days.

Candidate's Name: _____

Address: _____

Phone/Mobile No. _____

Candidate's Application No. _____

Date of interaction _____

Signature of candidate with date: _____

Appendix-I

Certificate for person with specified disability covered under the definition of Section 2 (s) of the RPwD Act, 2016 but not covered under the definition of Section 2(r) of the said Act, i.e. persons having less than 40% disability and having difficulty in writing

This is to certify that, we have examined Mr/Ms/Mrs (name of the candidate), S/o /D/o, a resident of(Vill/PO/PS/District/State), aged yrs, a person with (nature of disability/condition), and to state that he/she has limitation which hampers his/her writing capability owing to his/her above condition. He/she requires support of scribe for writing the examination.

2. The above candidate uses aids and assistive device such as prosthetics & orthotics, hearing aid (name to be specified) which is /are essential for the candidate to appear at the examination with the assistance of scribe.

3. This certificate is issued only for the purpose of appearing in written examinations conducted by recruitment agencies as well as academic institutions and is valid upto _____ (it is valid for maximum period of six months or less as may be certified by the medical authority)

Signature of medical authority

(Signature & Name)	(Signature & Name)	(Signature & Name)	(Signature & Name)	(Signature & Name)
Orthopedic / PMR specialist	Clinical Psychologist/ Rehabilitation Psychologist/Psychiatrist / Special Educator	Neurologist (if available)	Occupational therapist (if available)	Other Expert, as nominated by the Chairperson (if any)
(Signature & Name)				
Chief Medical Officer/Civil Surgeon/Chief District Medical Officer.....Chairperson				

Name of Government Hospital/Health Care Centre with Seal

Place:

Date:

Appendix-II

Letter of Undertaking by the person with specified disability covered under the definition of Section 2 (s) of the RPwD Act, 2016 but not covered under the definition of Section 2(r) of the said Act, i.e. persons having less than 40% disability and having difficulty in writing

I _____, a candidate with _____ (nature of disability/condition) appearing for the _____ (name of the examination) bearing Roll No. _____ at _____ (name of the centre) in the District _____, _____ (name of the State). My educational qualification is _____.

2. I do hereby state that _____ (name of the scribe) will provide the service of scribe for the undersigned for taking the aforementioned examination.

3. I do hereby undertake that his qualification is _____. In case, subsequently it is found that his qualification is not as declared by the undersigned and is beyond my qualification. I shall forfeit my right to the post or certificate/diploma/degree and claims relating thereto.

(Signature of the candidate)

(counter signature by the parent/guardian, if the candidate is minor)

Place:

Date:

DETAILS OF SHORLISTED CANDIDATES : STENO GRADE-II

Sr. No	Appln. No	Name of Candidate	Fathers / Husband Name	Date of Birth
1.	4 (old)	Sourabh Kumar	Sh. Sunil Kumar	12-Mar-96
2.	77 (old)	Sumit Tiwari	Sh. Shiv Kumar Tiwari	29-Sep-88
3.	95 (old)	Ankit Suri	Sh. Deepak Suri	24-Feb-88
4.	259 (old)	Chirag Grover	Sh. Bhushan Grover	21-Sep-94
5.	81	Partha Banerjee	Sh. Purna Gopal Banerjee	23-06-1975
6.	160	Gitika	Sh. Somnath	01-Mar-96
7.	575	M Vinodh Kumar	Sh. V Mohan	21-03-1982
8.	603	Kamlesh	Sh. Deepak Ranjan Choudhary	01-04-1987
9.	723	Pogul Vikrant Umakant	Sh. Pogul Umakant Vitthal	22-Aug-92
10.	780	Satender Yadav	Sh. Ram Niwas Yadav	01-Oct-87
11.	792	Shivkumar Baghel	Sh. Pancham Baghel	13-Dec-91
12.	799	Mahesh Prasad	Sh. R.A. Prasad	10-Feb-90
13.	885	Mamta	Sh. Jagnarayan	30-Mar-94
14.	930	Narendra Kumar	Sh. Late Kailash Chand	15-Sep-85
15.	1234	Pradeep Kumar	Sh. Bechan Maddhesiya	12-Apr-95
16.	1518	Manjeet	Sh. Dharambir	15-Apr-95
17.	2005	Raj Shrivastava	Sh. Vinod Kumar Shrivastava	12-10-1996
18.	2199	Rekha	Sh. Satbir Singh	21-06-1996
19.	2309	Rohit Katiyar	Sh. Kalka Prasad Katiyar	30-May-89
20.	2490	Pooja Thukral	Sh. Kewal Krishan	04-04-1996
21.	2606	Shruti	Sh. Narender Kumar	08.08.1992
22.	2904	Ajit Kumar	Sh. Anil Kumar Jha	14.02.1986
23.	3412	Sudhir	Sh. Sanjay Kumar	25-08-1991
24.	3582	Abhishek Chauhan	Sh. Phirtoo Ram	25-Sep-97
25.	3859	Raju Kumar	Sh. Raj Mohan Singh	09-10-1987
26.	3882	Ravi Adoori	Sh. Veeraiah	18-01-1998
27.	4001	Bhavna	Sh. Jagannath	09.03.1991

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